

(d) Does not arise in view of (c) above.

Centrally Protected Monuments in Orissa

5624. SHRI SOMNATA RATH : Will the Minister of CULTURE be pleased to state :

(a) whether Government have prepared master plans for the proper preservation protection and conservation of the centrally protected monuments located in Orissa;

(b) if so, the name of the Centrally protected monuments for which master plans have been prepared; and

(c) the funds earmarked in 1985-86 for implementation of those Master Plans ?

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) and (b). So far a master plan for Konark has been prepared by the Government of Orissa which is under examination by the Archaeological Survey of India.

(c) Funds to the extent of Rs. 10 lakhs have been tentatively allocated for the Bhubaneshwar Archaeological Circle in 1985-86 for the upkeep of various protected monuments including Konark.

[Translation]

C.B.I. Prople against I.A.S. Officers

5625. SHRI SARFARAZ AHMAD : Will the PRIME MINISTER be pleased to state :

(a) the number of I.A.S. Officers against whom Central Bureau of Investigation conducted inquiry during the last three years, State-wise and the number of those officers who have been found guilty;

(b) whether Central Bureau of investigation is also conducting inquiry against some I.A.S. Officers in Uttar Pradesh; and

(c) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) The State-wise and year-wise break-up of the IAS officers against whom CBI conducted inquiry during the last three years is as follows :

Name of the State	1982	1983	1984
Haryana	2	—	—
Manipur	1	—	—
Maharashtra	1	—	—
Madhya Pradesh	2	—	—
Bihar	—	—	2
Punjab	—	—	1
West Bengal	1	—	—
Union Territories	4	1	—
Total :	11	1	3

Investigation has been completed in cases. Seven cases, namely, 2 of Haryana, 1 of Madhya Pradesh, 3 of Union Territories and 1 of West Bengal have been closed for want of sufficient evidence. 1 officer of Manipur is facing trial as well as departmental proceedings. The CBI has recommended prosecution against 1 officer each of Madhya Pradesh and Union Territories; departmental action against 1 officer of Maharashtra; and suitable action as deemed fit against 1 officer each of Bihar and Union Territories.

(b) No, Sir.

(c) Does not arise.

[English]

Exemption from Central Excise Duty of Certain TI-68 Items

5626. DR. C.S. VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the department of Electronics has received representation from the